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C.A.No. 6743 OF 1996

ITEM No.2

Court No. 3

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA No 1 In Civil Appeal No.6743/1996

U O I & ANR

Appellant (s)

VERSUS

LAXMAN GAJANAN DESAI & ANR

Respondent (s)

( for modification of Court's Order dt. 25.3.1996 )  
( With Office Report )

Date : 14/01/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAİK  
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s) Mr. R.N. Trivedi, ASG  
Mr. R.P. Saxena, Adv.  
Mr. B.V. Balaram Das, Adv.

For Respondent (s) Mr. R.B. Masodkar, Adv.  
Mr. K.L. Taneja, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

Heard.  
The application is dismissed.

.SP1

(J.S. Rawat)  
Court Master

(V.P. Tyagi)  
Court Master